(d) if so, whether Government will sanction additional fund for the project?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Four lane Kollam bypass starting from Altharamoodu and ending at Mevaram on NH-47 has been included under National Highways Development Project Phase III to be implemented by National Highways Authority of India for which bids have been received.

- (c) No, Sir.
- (d) Does not arise.

Construction of Alappuzha Bypass

1494. SHRI M.P. ACHUTHAN:

SHRIK.E. ISMAIL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the NHAI has taken up the construction of Alappuzha bypass starting from Kommady (NH-47);
- (b) whether it is a fact that the traffic through the bypass could not be started due to the non-completion of two ROB's on this bypass; and
- (c) if so, the steps being taken to sanction additional funds for the construction of these ROB's so that the traffic on this bypass is started at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Four lane Alappuzha bypass starting from Kommady and ending at Kalarcode on NH-47 has been included under National Highways Development Project Phase III to be implemented by National Highways Authority of India for which bids have been received.

- (b) Yes, Sir.
- (c) The two ROBs are forming part of the project referred to in reply to part (a) of the question.

Changes to the bidding and execution process for NHs

1495. SHRI NARESH GUJRAL:

SHRI N.K. SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has recently decided to bring further changes to the bidding and execution process for development of National Highways in the country;
 - (b) if so, the details thereof;
- (c) whether the domestic and foreign players have raised various objections on the bidding and execution processes; and